

**FORM G : INVITATION FOR EXPRESSION OF INTEREST
FOR LOKSHAKTI SUGAR AND ALLIED INDUSTRIES LIMITED
OPERATING IN MANUFACTURING INDUSTRY AT SOLAPUR, MAHARASHTRA.
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016**

RELEVANT PARTICULARS		
1	Name of the corporate debtor along with PAN / CIN / LLP No.	Lokshakti Sugar & Allied Industries Limited CIN :U01115PN2008PLC132484
2	Address of the registered office	H No. 151, At Post Korawali, Taluka Mohol, Solapur - 413253 MH IN
3	URL of website	..
4	Details of place where majority of fixed assets are located.	Gat No. 246, and 246 South, 352/E/1/2, 352/E/1/1, 352/F/2, 247/A/1, 248/A/IA, 248/A/2A, 55, 50/1D, 50/1C, all at Village Aurad (Mandrup), Taluka South Solapur, District Solapur, Maharashtra - 413008
5	Installed capacity of Main Products / Services	Installed Capacity :- 3500 TCD Integrated Sugar, & Cogen 14 MW Plant. Current Utilisation :- Yet to Start.
6	Quantity and value of main products / services sold in last financial year	Yet to Start Crushing/ Power Generation.
7	Number of Employees / workmen	4
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Refer Information Memorandum, available with IRP / RP, contact information given herein below.
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Please refer detailed invitation for expression of interest (DEOI) available with IRP / RP..
10	Last date for receipt of expression of interest	22/04/2023
11	Date of issue of provisional list of prospective resolution applicants	02/05/2023
12	Last date for submission of objections to provisional list	07/05/2023
13	Process email ID to submit EOI	IP.Lokshakti@gmail.com

**** Note:-** If requests are received from Potential Resolution Applicant for extension of time line for Expression of Interest, then COC may take a review about same.

Sd/-

Charudutt Pandhrinath Marathe

Signature of the Interim Resolution Professional

In the Matters of Lokshakti Sugar & Allied Industries Limited

Registration Number IBBI/IPA-001/IP-P00350/2017-18/10651

AFA is effective till 26-01-2024

Email id registered with IBBI: charuduttm@yahoo.co.in

Process Specific Email id: ip.lokshakti@gmail.com

Address of the Interim Resolution Professional registered with IBBI:

Gomed, 915, Khare Town, Dharampeth, Nagpur – 440010

Date : April 01, 2023, Place : Nagpur

* Note : The Dates of Submission of EOI has been revised from 16-04-23 to 22-04-23.

* The Other does are also being accordingly revised.